

Form G

INVITATION FOR EXPRESSION OF INTEREST FOR JELENTA POLYTRADERS PRIVATE LIMITED OPERATING IN TRADING OF PLASTIC ITEMS AT KOLKATA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/LLP No.	JELENTA POLYTRADERS PRIVATE LIMITED PAN No:AACCJ3004E CIN No: U51909WB2010PTC142740
2.	Address of the registered office	16B, Shakespeare Sarani, B. K. Market Flat Nos. 19 & 20 Kolkata, West Bengal 700071
3.	URL of website	Not Known
4.	Details of place where majority of fixed assets	Not Known
5.	Installed capacity of main products/ services	Not Known
6.	Quantity and value of main products/ services	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email to: cirp.jppl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by sending email to: cirp.jppl@gmail.com
10.	Last date for receipt of expression of interest	18/10/2023
11.	Date of issue of provisional list of prospective resolution applicants	28/10/2023
12.	Last date for submission of objections to provisional list	02/11/2023
13.	Process email id to submit EOI	cirp.jppl@gmail.com

Chandra Kumar Jain

IBBI/PA-001/IP-P00214/2017-18/10414

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RP of Jelenta Polytraders Private Limited

Date : 30/09/2023

Place : Kolkata

